

National Company Law Tribunal

Allahabad Bench

CP NO. 315/ALD/2018

ATTENDENCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 27.08.2018

NAME OF THE COMPANY: Shpbha Pathak & Ors Vs M/s Prism Industrial Complex Ltd & Ors

SECTION OF THE COMPANIES ACT: 73(4)& 74(3)

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
<u>1.</u>				
<u>2.</u>				

CP NO. 315/ALD/2018

Sh. Rahul Chaudhary, Advocate for the petitioner is present. Petitioner has filed this petition under Section 73(4) & 74(4) of the Companies Act, 2013. Heard, admit, issue notice on the respondent. Counter may be filed within two weeks from the date of service. Thereafter, rejoinder, if any, may be filed within two weeks.

List the matter on 9th October 2018, for further consideration.

Dated: 27.08.2018

**SAROJ RAJWARE,
MEMBER (T)**

**V.P. SINGH,
MEMBER (J)**

*Typed by:
Md. Zaid
(Stenographer)*